

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. D.L. Bhagwat
COURT 28 ADD SESSIONS JUDGE
CIVIL CAUSE LIST DATED 22-09-2020

SR.NO	CASE NO	PARTY NAME	STAGE
1	SUMMARY CIVIL SUIT 101326/2014	ASHOK TUKARAM PATIL Vs SMT BHAGVANTI - BHAGAVATI- PURUSHOTTAM BACHAWANI	Ex-parte evidence
2	SUIT 100384/2016	Bank of India Vs Mr. Sunil Vitthaldas Joshi	Ex-parte evidence
3	SUMMARY CIVIL SUIT 100360/2016	Novartis India Limited Vs S.K. Traders	Ex-parte evidence
4	SUIT 101205/2016	Metropolis Healthcare Ltd. Vs 1.Cumballa Hill Hospital 2.Kananjar Raghurama Shetty 3.Mrs. Sanjiva Angara Shetty and anr	Ex-parte evidence
5	SUIT 100727/2017	State Bank of India Vs Mr. Riyazulla Khan	Ex-parte evidence
6	SUIT 100868/2017	M/s. New Manak Overseas Pvt Ltd Vs M/s. Domet Trading Pvt Ltd	Ex-parte evidence
7	SUMMARY CIVIL SUIT 101393/2018	Corporation Bank Vs Sunil Chaudhary	Ex-parte evidence
8	SUMMARY CIVIL SUIT 100167/2017	Mr. Omprakash M. Matreja Vs 1.M/s. Shivam Enterprises 2. Pavan Kumar Dhawan 3. Akshay S. Mehta	Ex-parte evidence

9	SUMMARY CIVIL SUIT 100686/2015	Dr.Batras Positive Health Clinic Pvt Ltd Vs Dr.C.Balasubramaniyan	steps
10	SUMMARY CIVIL SUIT 100154/2018	Mrs. Pramodini Padmakar Maladkar 2. Shree Prasad Padmakar Maladkar Vs Mrs. Rita Joan Gomez	steps